- (i) (a) Fourteenth Annual Report and Accounts of the Bharat Sanchar Nigam Limited (BSNL), New Delhi, for the year 2013-14, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Nigam.

[Placed in Library. See No. L.T. 1074/16/14]

- (ii) (a) Second Annual Report and Accounts of the Bharat Broadband Network Limited (BBNL), New Delhi, for the year 2013-14, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 1072/16/14]

- (iii) (a) Twenty-eighth Annual Report and Accounts of the Mahanagar Telephone Nigam Limited (MTNL), New Delhi, for the year 2013-14, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Nigam.

[Placed in Library. See No. L.T. 1073/16/14]

- (iv) (a) Annual Report and Accounts of the National Informatics Centre Services Inc. (NICSI), New Delhi, for the year 2013-14, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 1075/16/14]

I. Notifications of the Ministry of Textiles

II. Reports and Accounts (2013-14) of various Textile Corporation, Textile Research Associations and related papers

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR): Sir, I lay on the Table:—

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Textiles, under sub-section (3) of Section 13 of the Central Silk Board Act, 1948:—
 - G.S.R. 174, dated the 16th August, 2014, publishing the Central Silk Board Employees Pension Fund (Amendment) Rules, 2014.
 - (2) G.S.R. 175, dated the 16th August, 2014, publishing the Central Silk Board Contributory Provident Fund (Amendment) Rules, 2014.

[Placed in Library. See No. L.T. 1173/16/14]

- II. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—
 - (1) (a) Forty-sixth Annual Report and Accounts of the National Textile Corporation Limited (NTC), New Delhi, for the year 2013-14, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 1771/16/14]

- (2) (a) Forty-fourth Annual Report and Accounts of the Cotton Corporation of India (CCI), Navi Mumbai, for the year 2013-14, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 1772/16/14]

- (3) A copy each (in English and Hindi) of the following paper:—
- (i) (a) Thirty-fourth Annual Report and Accounts of the Man-Made Textiles Research Association (MANTRA), Surat, for the year 2013-14, together with the Auditor's Report on the Accounts.
 - (b) Review by the Government on the working of the above Association.

[Placed in Library. See No. L.T. 1774/16/14]

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- (ii) (a) Sixty-fourth Annual Report and Accounts of the Synthetic and Art Silk Mills' Research Association (SASMIRA), Mumbai, for the year 2013-14, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Association.

[Placed in Library. See No. L.T. 1175/16/14]

Reports and Accounts (2013-14) of various Cooperatives, J&K HPMC, Srinagar and related papers

कृषि मंत्रालय में राज्य मंत्री (श्री मोहनभाई कल्याणजीभाई कुंदरिया): महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूं:-

- (i) (a) Thirty-eighth Annual Report and Accounts of the National Federation of Urban Co-operative Banks and Credit Societies Limited (NAFCUB), New Delhi, for the year 2013-14, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Federation.

[Placed in Library. See No. L.T. 1246/16/14]

- (ii) (a) Annual Report of the National Co-operative Union of India (NCUI), New Delhi, for the year 2013-14.
 - (b) Annual Accounts of the National Co-operative Union of India (NCUI), New Delhi, for the year 2013-14, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Cooperative Union.

[Placed in Library. See No. L.T. 1244/16/14]

- (iii) (a) Annual Report and Accounts of the National Agricultural Cooperative Marketing Federation of India Limited (NAFED), New Delhi, for the year 2013-14, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Federation.

[Placed in Library. See No. L.T. 1247/16/14]

 (iv) Statement giving reasons for not laying the Annual Reports and Audited Accounts of the Jammu and Kashmir Horticulture Produce Marketing